

NATIONAL COMPANY-LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	Hearing	391/ 394	M.K. Pandurang Setty & 5 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Dhanmunda Chakraborty  
9846666413

R1-5




{ B. C. THIRUVENKADAM ADROCATTE For Petitioner  
Manik BT

Counsel for petitioner is present. IA 33/17 and CA 2/2013 are listed today. Counsel for respondent requested time as his senior counsel is unable to attend the Tribunal today.

Counsel for petitioner has filed rejoinder.

List it on 12.09.2017.

  
MEMBER (J)

  
MEMBER (T)